

POST GRADUATE DIPLOMA IN BIOTECHNOLOGY, LAW AND POLICY

By

Gujarat National Law University, Gandhinagar (GNLU)

In collaboration with

Gujarat State Biotechnology Mission (GSBTM)



Gujarat National Law University

Gujarat National Law University (GNLU), located in Gandhinagar, India, was established by the Government of Gujarat under the Gujarat National Law University Act, 2003 and is recognized by the Bar Council of India (BCI) and University Grants Commission (UGC). GNLU is a student-centric, multidisciplinary and research-focused University, dedicated to building an environment enabling critical thinking on fundamental legal issues. It offers B.A., LL.B. (Hon.), B.Com., LL.B. (Hon.), B.Sc. LL.B. (Hon.), B.B.A., LL.B. (Hon.), B.S.W. LL.B, LL.M. and Ph.D. in law and allied subjects. GNLU has been ranked among the Top 5 National Law Universities in India by NIRF 2023 Rankings and the Best Law School in Gujarat with 5 Stars by GSIRF. It is the only National Law University to have established its own satellite campus at Silvassa, UT of Dadra and Nagar Haveli and Daman and Diu.



Gujarat State Biotechnology Mission

Gujarat State Biotechnology Mission (GSBTM) is a society established under the aegis of the Department of Science & Technology through the Societies Registration Act, 1860. GSBTM was established to promote, support and facilitate the development of biotechnology in the state by promoting research and development in the field of biotechnology, generating the quality human resource in the field of biotechnology and supporting the development of biotechnology industries by taking adequate measures and policy and planning level.

The programme

The collaboration aims to enhance awareness among various stakeholders in biotechnology, including researchers across government and private sectors, emphasizing responsible research practices. The Post Graduate Diploma in Biotechnology, Law and Policy offers training on navigating government approval processes for biotech research, products, and procedures, ensuring timely and methodical proposal submissions. Additionally, it addresses emerging social and economic issues related to new biotechnologies from legal and ethical perspectives, sharing insights on ethics, legal issues, and regulations. It serves as a platform for multidisciplinary dialogue involving bio scientists, lawyers, ethicists, clinicians, policymakers, and industry representatives. Topics of discussion that the collaboration aims to encourage encompass law and genetics, human tissue and stem cell research, biosecurity, bio-banking, and gene patents. The outcomes of the Post Graduate Diploma include providing a distinguishing asset for job applications in various life science fields, fostering critical skills and awareness of current affairs, and offering an overview of ethical, legal, and regulatory considerations in biotechnology. Moreover, the program examines core ethical values guiding scientific practice and legal issues such as intellectual property protection and regulatory compliance, aiming to add value to biotechnology firms, customers, and society at large.

Aims and objectives of the course

- Generating awareness amongst different stakeholders of biotechnology which primarily includes, but is not limited to, researchers, at various levels in different government and private organizations of the state. Awareness is believed to be necessary to undertake responsible research.
- Training researchers in to the process of government approval for biotechnology research, products or processes and the scientific data and other requirements for the approval. This helps in preparing the appropriate proposal at appropriate time and obtaining relevant government approval for methodical study.
- Examine the emerging social and economic issues arising from the use of new biotechnologies from a legal and ethical perspective and share current trends and essential elements of ethics, legal issues, and regulations.
- To provide a forum for multidisciplinary dialogue and reflection between lawyers, ethicists, bio scientists, clinicians, policy makers and other stakeholders.
- Explore related areas such as law and genetics, research on human tissues and stem cells, biosecurity, bio- banks and gene patents.
- Act as a forum for exchange of ideas between bio scientists, lawyers, bioethicists, policy makers, the biotech industry and other stakeholders.

Learning Outcomes

- A unique distinguishing asset when applying for jobs in the different areas of life science, such as medicine, nursing and allied health care professions as well as in education and law.
- Excellent preparation for any profession that requires graduates with high levels of human understanding, critical skills and knowledge of current affairs.
- Provide an overview of the important ethical, legal, and regulatory issues that are critical to the biotechnology industry.
- Share current trends and essential elements of ethics, legal issues, and regulations in a way that allows for an appreciation of how each influences the others.
- Examine core ethical values that guide the practice of science in the biotechnology industry.
- Provide an overview of legal issues, such as protecting inventions and intellectual property and licensing, and the range of regulatory oversight mechanisms with which the biotech industry must comply.
- Review the implications of strategic ethical, legal, and regulatory choices that add value to the biotechnology firm, customers, and society.



Eligibility for admission

Completed Graduation in any field and received the degree from any recognised University.



Teaching Pedagogy

- The duration of the course is 1 year. The course is offered from January to December every year.
- Regular Classes will be conducted on weekends (Saturdays and Sundays).
- Mode of the class will be Blended (both online and offline classes will be conducted).
- Examination will be conducted offline at Gujarat National Law University campus.
- Teaching Pedagogy: Lecture method, Class discussions, Collaborative learning, Real-world Case Studies, Problem-Solving, Case Discussions



Assessment

- Internal Evaluation:
Class Test / Project / Assignments / Group Discussions - 350 Marks
(7 subjects*50 Marks Each)
- Final Examination:
Written Examination of 350 Marks
(7 subjects*50 Marks Each)
- Dissertation:
Submission + Presentation
(100 Marks)
- Total: 800 Marks



Fee

The fee for this Year January to December 2025 (Two Semesters) PG Diploma Programme is Rs. 15,000/-

COURSE STRUCTURE

SEMESTER 1

- Indian Legal System: A Primer
- Science of Biotechnology
- Regulation of Biotechnology
- Biotechnology and Intellectual Property Rights

SEMESTER 2

- Human Rights and Biotechnology
- Environmental Law and Biotechnology
- International Trade Law and Biotechnology
- Dissertation

ADMISSION PROCEDURE

Candidates are requested to follow the following steps:

- 1 Fill the Application Form
- 2 Pay the fees latest by 31st December 2024 by 5.00 pm.
- 3 Upload the scanned documents on the [Google Form](https://forms.gle/MNsBL9EVm3nEb6TYA)
(<https://forms.gle/MNsBL9EVm3nEb6TYA>)

Contact Us
For any further queries kindly email to pgdblp@gnlu.ac.in

Student Feedback and Testimonials

REGISTRATION NO: 24DBT005

Studying under the guidance of GNLU faculty has been an enriching experience. Their profound knowledge, dedication and commitment to excellence have greatly contributed to my academic and personal growth. I am grateful for the invaluable insights and membership provided by the esteemed faculty members at PGDBLP course at GNLU.

REGISTRATION NO: 24DBT002

During this course, PGDBLP faculties were of quite help because before coming here I was wondering how the faculty would be like, but the nature of each person overall has been very good. The interaction with me was very good.

REGISTRATION NO: 24DBT004

As an academician and optimist research scholar, the course has given a unique approach to tackle and understand Biotechnology related law framework. It is great to study at such a prestigious college under the supervision of great faculties. Grateful for the opportunity.

REGISTRATION NO: 24DBT006

I would highly recommend this course to the industrial professional, entrepreneurs and IP practitioners working in the field of Biotechnology. The efforts by GSBTM and the quality of education and training provided GNLU is commendable.

REGISTRATION NO: 24DBT014

The course is unique and relevant to the current emerging IPR in Biotechnology and biopharmaceutical industry. It is a good, rare opportunity to learn at a national university. It has a great learning experience for a lifetime.

REGISTRATION NO: 23DBT001

The Post Graduate Diploma in Biotechnology Law and Policy course at GNLU sponsored by GSBTM offers a comprehensive understanding of the intersection between biotechnology, law, and policy. This course explores some of the less-explored legal facets of biotechnology. The curriculum attempts to teach students about the national and international rules that control biotechnology. The course is instructed by every faculty member with expertise. This course is excellent for learning biotechnology and law. All things considered, the programme is highly regarded and offers insightful knowledge about a specialized field of study. Furthermore, the knowledge gained from this course will boost the biotechnology industry and start-up ecosystem in the country. Once again, thank you, GSBTM and GNLU for providing all necessary requirements.

Student Feedback and Testimonials

REGISTRATION NO: 23DBT002

Justifying the need of multidisciplinary knowledge sharing, this course is a good initiative by GSBTM and GNLU. The content of the course explores and explains the connection between biotechnology and different sections of law. It includes not only Indian law but also gives a fair view related to the implications of foreign law in context with biotechnological products. I would like to specifically appreciate the incorporation of case laws in the course content.

REGISTRATION NO: 23DBT007

I would like to express my sincere gratitude for the enriching experience provided by the PG Diploma in Biotechnology Law and Policy at GNLU in collaboration with GSBTM. The course not only equipped me with in-depth knowledge of biotechnology legal frameworks but also fostered a holistic understanding of the policy landscape. The well-structured curriculum, expert faculty, and practical insights have significantly contributed to my professional growth. I commend the course for its relevance to current industry demands and commendable outcomes. Thank you for this invaluable opportunity.

REGISTRATION NO: 23DBT014

I'm excited to provide my thoughts on the Gujarat National Law University Diploma in Biotechnology Law and Policy program as a student. Over the course of two semesters, each consisting of four modules, I have had the opportunity to delve deeply into various aspects of biotechnology law and policy.

One of the most commendable aspects of the program is its comprehensive curriculum, which covers a wide range of topics such as the legal system of India, traditional knowledge, WTO treaties, SPS agreements, and more. This diverse range of subjects has provided me with a holistic understanding of the legal framework surrounding biotechnology, enabling me to grasp the intricate nuances and complexities of this field.

Furthermore, the focused study on each of these areas has significantly enhanced my knowledge and expertise in biotechnology law and policy. Through in-depth discussions, case studies, and practical exercises, I have been able to gain valuable insights into the legal challenges and implications associated with biotechnological advancements.

Overall, the Diploma in Biotechnology Law and Policy at Gujarat National Law University has not only expanded my understanding of the subject matter but has also equipped me with the necessary skills and knowledge to navigate the legal landscape of the biotechnology industry confidently. I am grateful for the opportunity to be part of such an enriching program and look forward to applying what I have learned in my future endeavors.



Gujarat National Law University

GUJARAT NATIONAL LAW UNIVERSITY

Attalika Avenue, Knowledge Corridor, Koba,
Koba (Sub P. O.), Gandhinagar - 382426 (Gujarat), INDIA.
Email : pgdblp@gnlu.ac.in

